

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP Nos. 51-A/2016, 51-B/2016, 51-C/2016
in TP No. 51/397-398/NCLT/AHM/2016 (New)
CA Nos. 151/2014, 152/2014, 165/2014
in C.P. No. 116/397-398/CLB/MB/2013 (Old)


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017**

Name of the Company: Girish Virprasad Jetly & Ors.
V/s.
Sudama Chemtech Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT no. 1	

2.

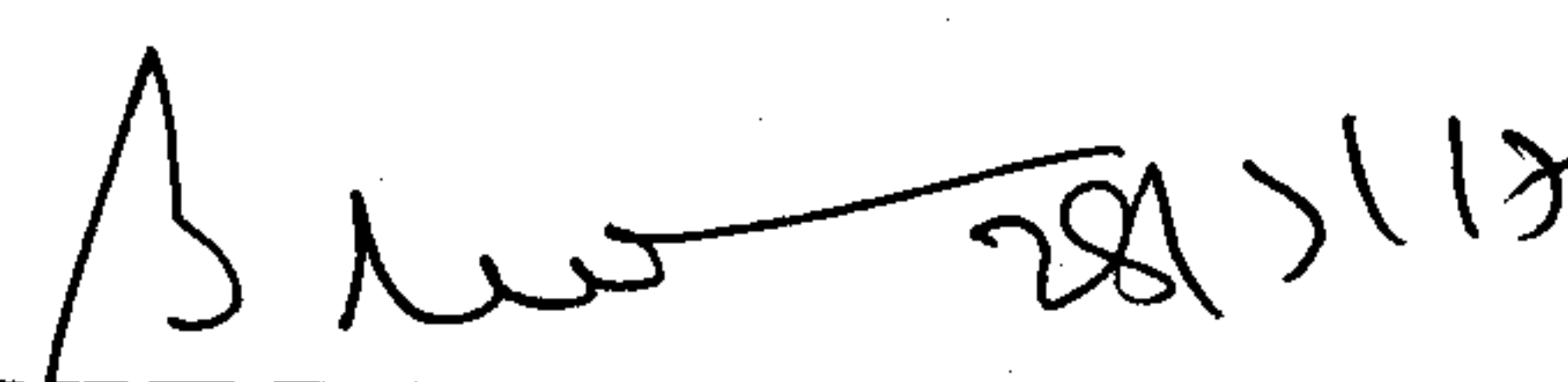
ORDER

None present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent no.1.

Letter received for adjournment from petitioner and respondent no. 7.

Learned Counsel for Respondent no. 1 reported no settlement.

List the matter for final hearing on 12.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of July, 2017.